## **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

#### PRINCIPAL BENCH

# 2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 22.10.2021 (FRIDAY)

### COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

#### **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 632 of 2021	Jugal Kishore Parihar Vs. Rajhans Industries Pvt. Ltd. Through Interim Resolution Professional & Anr.	Abhishek Anand	Prashant Agrawal-R1 Ankit Sareen-R2
2.	Comp. App. (AT) (Ins) No. 815 of 2021	LI Digital Payments Pvt. Ltd. Vs. Ishan Surender Bhandula	Divyakant Lahoti	Shreshth Jain Anshula Grover

#### **For Directions**

3.	Comp. App. (AT)	Ashok Gulab Chand Baid	Charu Sachdev	Dhaval Deshpandey
	(Ins) No. 18 of	Vs.		
	2020	Starwing Plastic & Chemicals Pvt. Ltd.		

#### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 523 of 2021	Nandini Chaudhry Vs. Reetesh Kumar Agarwal & Anr. With	Adarsh Rai	Sidhant Saraswat Reetesh Kr. Agarwal-R1
5.	Comp. App. (AT) (Ins) No. 524 of 2021	Rahul Chaudhry Vs. Reetesh Kumar Agarwal & Ors.	Adarsh Rai	Reetesh Kr. Agarwal-R1 Sidhant Saraswat-R2 & R3 B.L. Khandelwal-R4
6.	Comp. App. (AT) (Ins) No. 554 of 2021	Paramwir Singh Tiwana & Ors. Vs. Puma Realtors Pvt. Ltd. & Anr.  With	Bilal Ali	Neeraj Abhijeet Sinha Abhinav Goyai-R1 Adhish Sharma-R2 Vivek Malik
7.	Comp. App. (AT) (Ins) No. 564 of 2021	Vivek joshi & Ors. Vs. Pawan Kumar Garg & Ors. With	Gautam Singhal	Abhijeet Sinha Abhinav Goyai-R1 Pawan kr Garg-RP Adhish Sharma-R2 & R3

8.	Comp. App. (AT) (Ins) No. 664 of 2021	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional With	Pallavi Singh	NS Ahluwalia-R2 Vivek Malik
9.	Comp. App. (AT) (Ins) No. 645 of 2021	Larsen & Toubro Ltd. Vs. Puma Realtors Pvt. Ltd. & Ors.  With	Anand Shankar Jha	Abhinav Goyal Abhijeet Sinha Pawan Kr. Garg-RP Adhish Sharma-R2 & R3 Vishal Ganda
10.	Comp. App. (AT) (Ins) No. 804 of 2021	Greater Mohali Area Development Authority PUDA Bhawan Vs. Puma Realtors Pvt. Ltd.	Anusha Nagarajan	Adish Sharma-R1 Abhijeet Sinha Abhinav Goyal-R2
11.	Comp. App. (AT) No. 50 of 2021	Smrutiben Shreyansbhai Shah Vs. The Lok Prakashan Ltd. & Ors. With	Anushree Kapadia	Natasha Dhruman Shah-R2 Nipun Katyal
12.	Comp. App. (AT) No. 51 of 2021	Shreyansbhai Shantilal Shah Vs. Lok Prakashan Ltd. & Ors.	Avishkar Singhvi	Natasha Dhruman Shah-R2
13.	Comp. App. (AT) No. 79 of 2021 & I.A. No.1381 of 2021	Prakash Singh Negi Vs. Vishal Sharma & Ors.	Mayank Wadhwa	Vishal Sharma Aditya Dewan Satendra K Rai Saikat Sarkar-R1
14.	Comp. App. (AT) No. 100 of 2021	Harish Purohit Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	
15.	Comp. App. (AT) No. 101 of 2021	Shailendra Bafna Director & Share Holder of Ojus Buildcons Pvt. Ltd. Vs. The Registrar of Companies, Bilaspur Chhattisgarh	Pankaj Agarwal	

For Hearing

16.	Comp. App. (AT)	Digamber Bhondwe	Sunil Mund	Abhishek Anand
	(Ins) No. 187 of	Director, Turning Point Estates Pvt. Ltd.		Abhijeet Sinha
	2020	Vs.		Sumit Bindal-R1
		JM Financial Asset Reconstruction		Kunal Kanungo
		Company & Anr.		Atishay Jain
				-

17.	Comp. App. (AT) (Ins) No. 582 of 2020	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	Sharad Tyagi	Sanjay Kumar Singh- R1 Neeraj Kumar Gupta-R2
18.	Comp. App. (AT) (Ins) No. 1036 of 2020	Sarda Argo Oils Ltd. Through Its Director Jagdish Prasad Sarada Vs. Sakuma Exports Ltd.	Tanu Priya Gupta	Amit S. Amist-R1
19.	I.A. No. 2226 of 2021 in Comp. App. (AT) No. 104 of 2021 (With Defects)	Moniveda Consultants LLP & Anr. Vs. Shajas Developers Pvt. Ltd. & Ors.	Kumar Shashank	Kunal Mimani Ketul Hansraj-R1, R4 & R5 Venkatesh Dhond-R3 Yash Momaya-R2

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By order of Hon'ble Acting Chairperson -sd/-

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